

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 985  
(TO BE ANSWERED ON THE 19<sup>th</sup> December 2018)

**DISPROPORTIONATE RATIO IN EMPLOYEE OF AIRCRAFT**

985. SHRI AHAMED HASSAN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether employee to aircraft ratio is disproportionate in the case of Air India;
- (b) if so, the details of number of aircrafts and total number of employees in national carrier;
- (c) what are the per day net losses Air India is making;
- (d) whether Government has any plan to rationalise the routes and financial condition of Air India; and
- (e) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a) and (b): As on 01.12.2018, there are 10,290 permanent employees and 122 aircrafts in fleet of Air India and the aircraft to employee ratio is 1:84.

Besides, 10,290 permanent employees there are 3,289 contract employees in Air India. Hence, the total manpower of Air India taking into account the contractual employees stands at 13,579 and aircraft to employee ratio at 1:111.

(c): As per the audited accounts of FY 2017-18, the net loss for the year was Rs 5,348.17 crore. Accordingly, the average per day loss of Air India was Rs 14.65 crore.

(d) and (e): Air India continually monitors the market developments as well as carries out market studies with an objective to introduce new routes, increase number of services on existing routes makes modifications to existing schedules adjusts seats offered on a route (equipment change) by restructuring and rationalising its routes so as to match seats offered with the demand for seats etc. and its available resources. To improve the financial condition of Air India, the Government has prepared a Revival Plan, which focuses on building a competitive and profitable airline group. The Revival Plan comprises several major elements including:

(i) A comprehensive financial package, as approved by Government of India - this includes transferring non-core debt and assets to a SPV

(ii) Higher levels of operational efficiency by strengthening management and implementing best practice business processes

(iii) Robust organizational and governance reforms to be implemented by an eminent Board

(iv) Differentiated business strategies for each of Air India's core businesses

(v) World-class HR practices to ensure a talented and motivated workforce and

(vi) Sale of non-core real estate assets and strategic disinvestment of subsidiaries such as Air India Air Transport Services Ltd.

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